

From,
Registrar General,
High Court of Judicature at
Allahabad.

To,
The Director,
Judicial Training and Research Institute,
Vineet Khand, Gomti Nagar,
Lucknow. 226010

No. 312/Admin. (Services)/Allahabad

Dated: June 01,2024

Subject:- Regarding nomination of all the Judicial Officers of H.J.S. cadre for Online Training Programme on the three "New Criminal Laws".

Sir,

With reference to your letter No. JTRI/2024-904 dated 30.05.2024, on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the proposed Online Training Programme on the three "New Criminal Laws" scheduled to be held on 06th June 2024, from 4:30pm to 6:00pm and to nominate all the Judicial Officers of H.J.S. Cadre of State of Uttar Pradesh for the same.

I am, therefore, to request you to kindly take necessary action accordingly.

Yours sincerely,

Sd/-

(Krishna Swaroop Dhar Dwivedi)

I/c Joint Registrar (J)(Services)

"For Registrar General"

No. 312/Admin. (Services)/Allahabad

Dated: June 01,2024

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law) & L.R., Government of Uttar Pradesh, Lucknow.
2. All the District Judges, Principal Judges, Family Courts with the request to kindly participate in the aforesaid online training programme and also inform the officers concerned accordingly.
3. All Judicial Officers of H.J.S. Cadre of U.P. posted on deputation including the H.J.S. officers posted as P.O, LAARA, P.O., Commercial Courts and P.O., MACT with the request to kindly participate in the aforesaid online training programme.

A copy of the letter is also available on the official website of the Hon'ble High Court, Allahabad.

Sd/-

(Satish Kumar Pushkar)

Deputy Registrar (Services)

'For Registrar General'